

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/25/2016
NAME OF THE PETITIONER(S) : Mekuba Petroleum India P. Ltd and 3 others
NAME OF THE RESPONDENT(S) : Wynn's Mekuba India P. Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	led by Snr. Counsel T. K. Seshadri Counsel for R2 Keerthi Krishna		B K
2.	A.M. Srinivasan	Counsel for Petitioner 3 Counsel for R 5	Arjun
3.	THIRYAMBAK KANNAN		
4.	A.G. SATHYANARAYANA (For A.K.M. L. Sany & Associates)	For P1, P2 & P4	W. Sany

ORDER

Counsel for Petitioner Nos.1, 2, 3 & 4 present. Counsel for Respondent Nos.2 & 5 present. During the hearing, the Counsel for Respondent Nos.1, 2, 3 & 4 prayed for filing Memo to respond to the proposal given by the Respondent No.2. Put up on **21.02.2018 at 10.30 AM.**

-sd/-
(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)